

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

<b>SUB:</b>	<b>ASSURED CAREER PROGRESSION SCALES – Appointment of certain Judicial Officers to the Assured Career Progression Scales -I and II in the cadre of Junior Civil Judges – ORDERS – ISSUED.</b>
<b>READ:</b>	1. G.O.Ms.No.60 Law (LA & J – SC.F) Department, dated 07.05.2003.
	2. G.O.Ms.No.120 Law (LA & J – Courts.C1) Department, dated 09.11.2004.
	3. G.O.Ms.No.73, Law (LA & J – SC.F) Department, dated 01.05.2010.
	4. G.O.Ms.No.111, GA (J&RA) Department, dated 22.10.2022

**ORDER ROC. NO. 2655/2024 - B.SPL., DATED: 12 .07.2024**

On the recommendations of the First National Judicial Pay Commission, the erstwhile Government of Andhra Pradesh, in its G.O. first read above have issued orders for Revision of Pay Scales including the Assured Career Progression Scales. Further, the Government in its G.O. second read above, issued orders for appointment of Civil Judges (Senior Division) and (Junior Division) to the Assured Career Progression Scale-I and II.

Subsequently, the Government in the G.O. 3<sup>rd</sup> read above issued orders for revision of pay scales to the Judicial Officers in the erstwhile State of Andhra Pradesh w.e.f. 01.01.2006 wherein the scales with regard to Assured Career Progression Scale-I and II for Junior Civil Judges are as follows:

**CIVIL JUDGES (JUNIOR DIVISION):**

**ASSURED CAREER PROGRESSION SCALE – I**

Rs.33090-920-40450-1080-45850 in respect of those who have completed 5 years of continuous service.

**ASSURED CAREER PROGRESSION SCALE – II**

Rs.39530-920-40450-1080-49090-1230-54010 in respect of those who have completed another 5 years of continuous service.

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Now, recently the Government of Telangana vide G.O. 4<sup>th</sup> read above had issued orders vide G.O.Ms.No.111, G.A (J& RA) Department, dated 22.10.2022 revising the pay scales and Assured Career Progression Scales to the Judicial Officers in the State of Telangana w.e.f. 01.01.2016, which are as follows:

**NEW REVISED PAY SCALE:**

**CIVIL JUDGES (JUNIOR DIVISION)**

**ASSURED CAREER PROGRESSION SCALE – I**

Rs.92960-136520 in respect of those who have completed 5 years of continuous service.

**ASSURED CAREER PROGRESSION SCALE – II**

Rs.111000-163030 in respect of those who have completed another 5 years of continuous service.

The Government in the G.O. second read above ordered that the Assured Career Progression Scales are subject to following conditions:

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.
- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or Civil Judge (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

For appraisal of work and performance of the officers, as per condition (i) above, the High Court has adopted the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Junior Civil Judges.

“The Committee perused the record. The Committee is of the view that the benefit of Assured Career Progression can be conferred upon the Junior Civil Judge or Senior Civil Judge, as the case may be, under the relevant Rules, for each block of five years, subject to condition that;

- a) he/she shall have been graded satisfactory, at least five times in the period of five years.

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- b) shall not have been rated as poor, for more than twice.
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

In view of the Judgment of Hon'ble Supreme Court in All India Judges Association Vs Union of India, dated 19.05.2023 (Live Law SC452) and recommendations of SNJPC Report, the High Court issued fresh guidelines for consideration of Assured Career Progression Scales, which are as under.

- A) He/She shall have been graded overall as average in the first five years of service, for granting 1<sup>st</sup> ACP.
- B) He/She shall have been graded satisfactory at least for three times in the next period of five years for 2<sup>nd</sup> ACP.
- C) No departmental or criminal proceeding is pending against him /her on charges of misconduct, moral turpitude, lack of integrity or dereliction of duty during the relevant period that falls for consideration to grant ACP.
- D) He/She has not been punished by the Disciplinary authority on any of the grounds mentioned above or by a criminal court in respect of any penal/ criminal offence during the relevant period that falls for consideration to grant ACP.

As per the orders of the G.Os and as per the above guidelines, the High Court appointed the following Judicial officers to **Assured Career Progression Scales-I** in the time scale of pay of Rs. 33090-920-40450-1080-45850 and new revised pay scale of Rs. 92960-136520 with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering their appraisal of work and performance:

SL. NO.	NAME OF THE OFFICER <i>Sarvasri:</i>	DATE OF APPOINTMENT TO ACP SCALES - I, IN THE CADRE OF JUNIOR CIVIL JUDGE
1.	Smt. Rita Lalchand, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class (Juvenile Court), Medak.	13.10.2021
2.	Smt V.Shiva Ranjani, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Siddipet District.	13.10.2021
3.	Smt. E.Sucharitha, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.	13.10.2021
4.	Smt. G.Anusha, Prl.Junior Civil Judge-cum-Prl.Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.	13.10.2021
5.	Smt. Kamalapuram Kavitha, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Alampur, Gadwal District.	13.10.2021
6.	Sri A.Pradeep, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.	13.10.2021
7.	Sri K.Venkata Mallik Subrahmanya Sarma, Administrative Officer, Telangana State Judicial Academy, Secunderabad.	13.10.2021
8.	Sri P.Ravi, Junior Civil Judge-cum-Judicial Magistrate of First Class, Chennur, Mancherial District.	13.10.2021
9.	Smt A.Nirmala, I Assistant Judge, City Civil Court, Secunderabad.	13.10.2021
10.	Smt V.Usha Kranthi, Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	13.10.2021
11.	Smt. Sampathi Rao Chandana, Additional Junior Civil Judge -Cum- Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.	13.10.2021

12.	Sri P.Laxmana Chary, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Sangareddy.	<b>13.10.2021</b>
13.	Smt Shalini Shakelli, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.	<b>13.10.2021</b>
14.	Smt Manjula Suryawar, Prl Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.	<b>13.10.2021</b>
15.	Smt Gundla Radhika, II Assistant Judge, City Civil Court, Hyderabad	<b>13.10.2021</b>
16.	Smt. V.Sowmya, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Gajwel, Siddipet District.	<b>13.10.2021</b>
17.	Smt. P.Shirisha, Prl. Junior Civil Judge-cum-Prl. Judicial Magistrate of First Class, Narsampet, Warangal District.	<b>13.10.2021</b>
18.	Sri N.Syama Sundar, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad, Suryapet District.	<b>13.10.2021</b>
19.	Smt P.Chandana, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.	<b>24.11.2021</b>
20.	Smt. Vindya Naik, VIII Assistant Judge, City Civil Court, Hyderabad.	<b>13.10.2021</b>
21.	Smt. Bommathi Bhavani, Formerly Prl. Junior Civil Judge -Cum- VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally	<b>13.10.2021</b>
22.	Sri A. Manikanta Formerly Spl. Judicial Magistrate of first class for cases under Prohibition Act (Excise Court), Hyderabad (expired while in service)	<b>13.10.2021</b>
23.	Smt. A.Swarnalatha, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	<b>13.10.2021</b>

24.	Sri Jeevan Suraj Singh, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Shadnagar, Ranga Reddy District.	<b>13.10.2021</b>
25.	Smt Farheen Kouser, Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District.	<b>13.10.2021</b>
26.	Sri D.Nageswara Rao, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Bhongir, Yadadri Bhongir District.	<b>13.10.2021</b>
27.	Smt. M.Ushashree, II Additional Junior Civil Judge -cum- II Additional Metropolitan Magistrate (Juvenile Court), Rangareddy District at L.B.Nagar.	<b>13.10.2021</b>
28.	Smt. Rubina Fatima, III Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	<b>13.10.2021</b>
29.	Smt P.Devi Manasa, II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda..	<b>13.10.2021</b>
30.	Ms. K.Anitha, Prl.Junior Civil Judge -cum- Prl.Judicial Magistrate of First Class, Narsapur, Medak District	<b>13.10.2021</b>
31.	Sri V.Sanketh Mithra, Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	<b>13.10.2021</b>
32.	Dr.Sura Sumalatha, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Alair, Yadadri Bhongir District.	<b>13.10.2021</b>
33.	Sri M.Venkateswarlu, Judicial Magistrate of First Class, (Crimnal Court for Agency Areas) Bhadrachalam, Bhadradri - Kothagudem District.	<b>13.10.2021</b>
34.	DR C.Sampath, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial	<b>13.10.2021</b>

35.	Smt.T.Lakshmi, Prl Junior Civil Judge –Cum-Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District.	<b>13.10.2021</b>
36.	Sri K.Suresh, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Suryapet.	<b>13.10.2021</b>
37.	Sri P.B.Kiran Kumar, Junior Civil Judge –Cum- Judicial Magistrate of First Class, Chevella, Rangareddy District.	<b>13.10.2021</b>
38.	Sri B.Rama Rao, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem, Badradri Kothagudem District.	<b>13.10.2021</b>
39.	Sri D.Rama Mohan Reddy, Principal Junior Civil Judge –Cum- Judicial Magistrate of First Class (Juvenile Court), Mulugu.	<b>13.10.2021</b>
40.	Sri T.Murali Mohan, Prl. Junior Civil Judge –cum- XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	<b>13.10.2021</b>
41.	Smt. K.Rani, Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally	<b>05.01.2022</b>
42.	Sri P.Pavan Kumar, Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal	<b>05.01.2022</b>
43.	Smt. Shalini Lingam, Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Parkal, Hanumakonda District	<b>05.01.2022</b>
44.	Ms. Anamika, VI Assistant Judge, City Civil Court, Hyderabad.	<b>05.01.2022</b>
45.	Sri K.Srikanth, Principal Junior Civil Judge –cum- Judicial Magistrate of First Class, Vikarabad	<b>05.01.2022</b>
46.	Smt N.Manjula, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District	<b>05.01.2022</b>

47.	Smt. B.Priyanka, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class, Gajwel, Siddipet	<b>05.01.2022</b>
48.	Sri B.Hussain, Junior Civil Judge-cum-Judicial Magistrate of First Class, Boath, Adilabad District	<b>05.01.2022</b>
49.	Smt. R.Siri Sowjanya, X Assisant Judge, City Civil Court, Hyderabad,	<b>14.12.2022</b>
50.	Smt. Salma Fathima, Prl.Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar	<b>14.12.2022</b>
51.	Smt. Khushboo Upadhyay, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.	<b>14.12.2022</b>
52.	Smt. K.Chandishwari Devi, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Warangal at Hanumakonda	<b>14.12.2022</b>
53.	Smt. Gujjula Kavitha, I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir, Yadadri Bhongir District.	<b>14.12.2022</b>
54.	Ms. R.Lavanya, I Additional Junior Civil Judge -cum- VIII Additional Metropolitan Magistrate , Medchal-Malkajgiri District at Medchal	<b>14.12.2022</b>
55.	Smt K.Pooja, Prl. Junior Civil Judge -cum- Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.	<b>14.12.2022</b>
56.	Smt. Swathi Murari, XI Metropolitan Magistrate-cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad	<b>19.01.2023</b>
57.	Sri K.Gopi Krishna, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad	<b>14.12.2022</b>
58.	Sri U.Thirupathi, Additional Junior Civil Judge -Cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad	<b>14.12.2022</b>



59.	Sri R.Ajay Kumar, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal	14.12.2022
60.	Smt. K.Sowjanya, Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar	14.12.2022
61.	Sri P.Ravinder, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	14.12.2022
62.	Sri K.Sudhakar, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.	14.12.2022
63.	Sri Mohd. Abdul Jaleel, Formerly V Addl. Judge, City Civil Court, Hyderabad	18.03.2018
64.	Smt. N.Anitha Reddy, XIX Additional Judge, City Civil Court, Secunderabad.	18.03.2018
65.	Smt. G.Kalarchana, Administrative Officer, Telangana State Legal Services Authority, Hyderabad	01.10.2018

As per the orders of the G.Os and as per the above guidelines, the High Court appointed the following Judicial officers to **Assured Career Progression Scale-II** in the time scale of pay of Rs. 39530-920-40450-1080-49090-1230-54010 and new revised pay scale of Rs. 111000 - 163030 with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering their appraisal of work and performance:

SL. NO.	NAME OF THE OFFICER	DATE OF APPOINTMENT TO ACP SCALES - II IN THE CADRE OF JUNIOR CIVIL JUDGE
1.	<i>Sarvasri:</i> SMT. CHIRANJI ASHALATHA Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad	29.11.2018

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The name of **Sri M. Rajender** has not been considered for appointment to ACP Scale-II in the cadre of Junior Civil Judge, since the officer has not fulfilled the norms prescribed by the High Court:

The concerned Principal District and Sessions Judges/Unit Heads are hereby directed to take necessary steps regarding fixation of pay in respect of the above said officers who have been appointed to Assured Career Progression Scales – I & II.

**NOTE:** The Proceedings is placed in the High Court's website <https://tshc.gov.in>

  
12/7/24  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. The officers Concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- |                         |                     |   |
|-------------------------|---------------------|---|
| 1) Adilabad             | 2) Kamareddy        | 3) Medak                                  |
| 4) Jangoan              | 5) Hanumakonda      | 6) Mahabubabad                            |
| 7) Mancherial           | 8) Peddapalli       | 9) Warangal                               |
| 10) Badradri-Kothagudem | 11) Mahabubnagar    | 12) Jogulamba Gadwal                      |
| 13) Medchal-Malkajgiri  | 14) Mulugu          | 15) Nizamabad                             |
| 16) Sangareddy          | 17) Siddipet        | 18) Nalgonda                              |
| 19) Suryapet            | 20) Yadadri-Bhongir | 21) Rangareddy District<br>at L.B. Nagar. |
| 22) Vikarabad           | 23) Nirmal          |   |

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8. The Pay and Accounts Officer, Hyderabad.
9. The District Treasury Officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad.
10. The District Treasury Officer, Shameerpet, Medchal-Malkajgiri District.

**11. THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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